

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2036  
ANSWERED ON:17.12.2013  
RESERVATION FOR OBCS  
Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any complaints with regard to non-implementation of reservation for Other Backward Classes (OBCs) as per the guidelines of the Government;
- (b) if so, the details of the OBC reservation being provided in certain States of the country, State/UT-wise;
- (c) whether the Government is contemplating to increase the existing 27 per cent reservation keeping in view the large number of OBCs in the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) : As per information given by the Department of Personnel & Training (DoP&T), complaints of general nature, as and when, received from various organizations/individuals, are forwarded to the concerned Ministry/Department for necessary action.
- (b) : The percentage of reservation for Other Backward Classes in the various States/Union Territories are the concern of the respective States/Union Territories and no data is being maintained by that Department.
- (c) & (d) : At present, there is no proposal to increase the 27% reservation for OBCs.